

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 315

TO BE ANSWERED ON WEDNESDAY THE 03.02.2021

Review Petitions

315. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government maintains a record of the number of review petitions and curative petitions filed with the Supreme Court; and
- (b) if so, the number of review petitions and curative petitions admitted and dismissed during the last ten years alongwith the average time spent in hearing a review petition and a curative petition?

ANSWER

**MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND ELECTRONICS AND
INFORMATION TECHNOLOGY**

(SH. RAVI SHANKAR PRASAD)

(a) No, Sir.

(b) Supreme Court of India has informed that the following number of Review petitions and Curative petitions were dismissed during the last ten years i.e., from 2011 to 2020:-

| Case Type | Matters dismissed in last ten years |
|--------------------------|--|
| Review Petition (C) | 19710 |
| Review Petition (Crl.) | 6087 |
| Curative Petition (C) | 2155 |
| Curative Petition (Crl.) | 620 |

Supreme Court has further informed that the number of admitted petitions and average time spent in hearing a Review petition and Curative petition is not maintained.

